

(PZ)

Central Administrative Tribunal  
Principal Bench

CP No. 249/2004 In  
OA No. 89/2004

New Delhi this the 17<sup>th</sup> day of November, 2004

Hon'ble Shri V.K. Majotra, Vice Chairman (A)  
Hon'ble Shri Shanker Raju, Member (J)

1. Shri Dhana Ram, S/o Shri Ram Sahai
2. Shri Balbir Singh, S/o Shri Leela Singh
3. Shri Sukhbir Singh, S/o Shri Nathoo Singh
4. Shri Chhari Nath, S/o Shri Ram Ajore
5. Shri Ram Lakhman, S/o Shri Bhagwan Din
6. Shri Kuppon, S/o Shri Kirpan
7. Shri Sri Ram, S/o Shri Bhagwan Din
8. Shri Kishan Pal, S/o Shri Ram Saroop
9. Shri Ram Dularey, S/o Shri Kedar Nath
10. Shri Sher Mohammad, S/o Shri Jahoor
11. Shri Madan Singh, S/o Shri Partap Singh
12. Shri Uday Raj, S/o Shri Kali Din
13. Shri Rajender, S/o Shri Ram Dularey
14. Shri Gopi, S/o Shri Chholey
15. Shri Guru Parshad, S/o Shri Chhuthai
16. Shri Ram Kumar, S/o Shri Amrit Singh
17. Shri Radhey Shyam Singh, S/o Shri Daroga Singh
18. Shri Ram Karup, S/o Shri Rama Nand
19. Shri Sumai, S/o Shri Algoor
20. Shri Adel Singh, S/o Shri Bhagwati Parshad
21. Shri Sumai, S/o Shri Ram Lagan
22. Shri Raghu, S/o Shri Sahtoo

-Applicants

(By Advocate: Shri Amit Anand)

Versus

Union of India: Through

1. Shri R.R. Jaruhara,  
General manager,  
Northern Railway,  
Baroda House, New Delhi.
2. Shri P.K. Goyal,  
Divisional Railway Manager,  
Northern Railway,  
State Entry Road,  
New Delhi.
3. Shri Hari Krishan Sharma  
Section Engineer (Horticulture),  
Northern Railway, New Delhi.

-Respondents

(By Advocate: Shri Rajender Khatter)

V

(M)

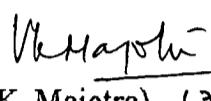
- 2 -

ORDER (Oral)

Hon'ble Shri V.K. Majotra, Vice Chairman (A):

Compliance having already been effected by the respondents, learned counsel of applicants seeks and is allowed to withdraw the C.P. Dismissed as withdrawn with liberty to take appropriate legal action on remaining aggrieved.

  
(Shanker Raju)  
Member (J)

  
(V.K. Majotra) 17.11.04  
Vice Chairman (A)

cc.